

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 119
(CAA)-07(PB)/2019

IN THE MATTER OF:

Ankur Buildtech Pvt Ltd with Grovy India Ltd Applicant/petitioner

Order under Section 230-232

Order delivered on 01.08.2019

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:


For the Applicant: Mr. P. Nagesh, Suman Kumar Jha & Mr. Afnaan, Advs
For the OL: Mr. Amish Tandon, CP
For the ITD: Mr. Shubham Pandey, Advocate

ORDER

Learned counsel for the Income Tax undertake to comply the order dated 22.07.2019 within three days with a copy in advance to the other side.

List on 06.09.2019


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)